



2026:AHC:20298-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2269 of 1987

Gaya Prasad

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s) : -----, Ashok Kumar Dwivedi,
Raju Kanaujia, Shiv Bilas Soni
Counsel for Respondent(s) : A.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

The appellant no.1 has died earlier and surviving appellant no.2 has also reportedly died.

Accordingly, the entire appeal is dismissed as abated.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 29, 2026
Kumar Manish